

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kalpagam Rangarao

MAIN PETITION NUMBER : CP(IB)/21(CHE)2024
(IA/MA) APPLICATION NUMBERS

IA(IBC)/637(CHE)2024

ORDER

Present: Shri. A.S. Sathish Kumar, Ld. PCS for the Petitioner.
Ms. Vidya, Ld. Counsel for the IRP.
None for the Respondent.

IRP report is available on record.

Remuneration to the IRP is also stated to have been paid.

Despite service, till date no appearance has been made on behalf of the Respondent.

List the petition for appearance / reply / hearing on **22.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs